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[English]

Rail Line connecting Dharapuram and Palani

2558. SHRI R. ANNANAMBI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that Dharapuram in Periyar District in Tamil Nadu is economically backward with no major development in the field of Industries and Commerce; and
- (b) whether Government would consider the proposal for construction of a railway line connecting Dharapuram and Palani a famous pilgrim centre in Tamil Nadu?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) As advised by Ministry of Industry, the Periyar District in Tamil Nadu does not figure in the list of backward areas.

(b) No. Sir.

Implementation of Health Guide Schemes in Madhya Pradesh

2559. KUMARI PUSHPA DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the main object of Health Guide Scheme;
- (b) the name of the States where such scheme has been implemented during the Sixth Plan period;
- (c) whether the health guide scheme has been implemented in Madhya Pradesh; and
- (d) if so, the achievement made in implementing such scheme in Madhya Pradesh during Sixth Plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) The Health Guide Scheme has been devised with a view to educate and motivate the people to be conscious of their own premotive, preventive and positive health care aspects and be capable of meeting their requirements in this regard with full

community involvement with active support and assistance from the Government.

- (b) All the States and Union Territories except the States of J.&K., Kerala, Tamil Nadu and Arunachal Pradesh, have been implementing the Scheme during the 6th Plan.
- (c) and (d). Yes Sir. The Scheme has been implemented in the State and as per information received 35619 health guides have been trained.

[Translation]

Construction of Dam on Chambal River

- 2560. SHRI LALA RAM KEN: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government have formulated any scheme for the development of Chambal Valley area either by constructing a necessary dam on Chambal river or by introducing lift-irrigation scheme;
 - (b) if so, the details thereof; and
- (c) if not, the time by which a scheme would be prepared by conducting a survey in this regard?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) Government of Rajasthan have formulated Pipalda Lift Irrigation Scheme on Chambal River and have sent it to the Central Water Commission for technical examination. Uttar Pradesh has also submitted a lift irrigation scheme on Chambal River, which is under examination.

- (b) Pipalda Lift Scheme of Rajasthan is estimated to cost Rs. 6.10 crores and envisages creation of an irrigation potential of 14.870 hectares. The Lift Scheme of Uttar Pradesh is estimated to cost Rs. 11.42 crores and envisages irrigation potential of 55,400 hectares.
 - (c) Does not arise.

[English]

Re-Introduction of Trams in Delhi

2561. SHRI T. BALA GAUD: Will the Minister of SHIPPING AND TRANS-

PORT be pleased to state: "

- (a) whether a proposal to re-introduce trams in Delhi is under consideration of Government:
 - (b) if so, the details of the proposal;
- (c) the reasons for withdrawal of trams from Delhi some years back; and
- (d) what other modes of transport system that are being contemplated by Government in view of rapid increase in number of commuters?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z. R. ANSARI): (a) No, Sir.

- (b) Does not arise.
- (c) The main reason for withdrawal of trams from Delhi was that these were found to be uneconomical and were also found to be contributing to a significant increase in congestion during the crowded hours particularly within the walled city.
- (d) Apart from the bus transport system, the Ring Railway with Electrical Multiple Unit was introduced in Delhi in 1982. Further additional modes of transport bave not so far been feasible mainly due to constraints of resources.

Admission in Delhi University on False Sports Certificates

- 2562. SHRI BALASAHEB PATIL: Will the Minister of EDUCA-TION be pleased to state:
- (a) whether it has come to the notice of the authorities that certain candidates got admissions in Delhi University in under graduate courses and also in post-graduate courses under the sports quota by submitting false certificates;
- (b) if so, the details of such candidates who got admission by submitting false certificates;
 - (c) action taken against them; and

(d) steps taken to ensure that only genuine students get admission in future?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) According to the Delhi University, there is a quota of 5% seats for sportsmen of distinction. The certificates submitted by the students are categorised by the University for deciding admission. Some cases of tampering with such categorisation have come to notice.

- (b) There were 9 cases of such tampering with the categorisation on the application forms during 1984-85.
- (c) and (d). The University cancelled the admission of 4 candidates who were not found to be eligible for admission after an inquiry. In the remaining cases, the University has decided to refer the certificates to the Sports Authority of India for verification. The University has also decided that in cases where the genuineness of the certificates could not be verified, the concerned candidate should be subjected to an interview and a trial in the respective game.

Installation of Electrical Loco Shed

- SHRI C. JANGA REDDY: 2563. Will the Minister of RAILWAYS be pleased to state :
- (a) whether Kazipet was proposed for installation of Electrical Loco Shed as it happens to be centrally located for key centres like Vijayawada, Secundrahad and Ballershah;
- (b) whether there is any proposal to shift it to Secundrabad (a congested city);
 - (c) if so, the reasons therefor?

MINISTER OF RAILWAYS (SHRJ BANSI LAL): (a) and (b). No, Sir.

(c) Does not arise.

Regularisation of Services of Walters in Railways

SIIRI ZAINAL ABEDIN: Will 2564. the Minister of RAILWAYS be pleased to state: